

(31)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/426/ (IB)/2017  
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD  
NAME OF THE RESPONDENT(S) : COIMBATORE METAL WORKS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. H. Karthik Sashanki  
P. Rajeev

Counsel for Petitioner

P. Anantha

ORDER

Counsel for petitioner and filed memo submitting that the matter has been settled with the respondent. In view of the settlement, they are withdrawing the petition. The memo is taken on record. In the circumstances, the matter is dismissed as withdrawn.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)